CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH



CP 240/2002 in OA 1508/2000

New Delhi, this the 3rd day of October, 2002

Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman (J)
Hon'ble Sh. Govindan S.Tampi, Member (A)

Sh. Om Prakash
S/o late Sh. Pran Sukh
C/o Sh. K.P.Singh
A/o No.62, Sector-I
R.K.Puram, New Delhi - 22.

... Petitioner

(By Adv. Dr. M.P.Raju)

Vs.

- 1. Sh. V.Govindan Rajan Secretary, Ministry of Industry Deptt. of Industrial Policy Udyog Bhawan, New Delhi.
- 2. Sh. R.V.Patel
 Controller General of Patents
 Designs and Trademarks
 101, M.K.Road, Mumbai 20.
- 3. Sh. Surendra Nath
 Chairman,
 Union Public Service Commission
 Dholpur House, New Delhi. ... Respondents

(By Adv. Sh. K.C.D.Gangwani for R-1 & R-2 and Sh. Jayant Nath, for R-3)

ORDEH (ORAL)

By Hon ble Smt. Lakshmi Swaminathan, VC (J)

Dr. M.P.Raju, ld. counsel for the petitioner prays for withdrawl of CP 240/2002 and also prays that he may be given liberty to proceed in the matter otherwise, in accordance with law.

2. In the above circumstances, CP 240/2002 is dismissed as withdrawn. Notices to alleged contemnors are discharged.

Lakely Smell

(Govindan S.Tampi)

Member (A)

(Smt. Lakshmi Swaminathan)

Vice_Chairman (J)

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